

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 1

IA.2863/ND/2020 (IB)-613(ND)/2019

Under Section: 7 of IBC.

In the matter of:

State Bank of India

....Applicant

Vs.

Shri Lal Mahal Ltd

....Respondent

Order delivered on 28.08.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :

ORDER

As per the direction of the Bench, the hearing is re-notified on
09.09.2020 at 03.00 p.m.

**Asim Kumar Pal
(Court Officer)**